



# Central Electricity Regulatory Commission

6th, 7th, & 8th Floor, Tower-B, World Trade Centre,  
Nauroji Nagar, New Delhi-110029

Petition No. 489/TL/2024

Dated: 24.2.2025

## NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Section 14 of the Electricity Act, 2003 (the Act) has been made by **POWERGRID Jam Khambhaliya Transmission Limited**, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016 to establish the Inter-State transmission system for the "Augmentation of transformation capacity at Jam Khambhaliya PS (GIS)" on a Build, Own, Operate and Transfer Basis (hereinafter referred to as "the Project") consisting of the following elements:

| Sl. No. | Name of the Transmission Element   | Scheduled COD in months from Effective Date   | Percentage of Quoted Transmission Charges recoverable on Scheduled COD of the Element of the Project | Element(s) which are pre-required for declaring the commercial operation (COD) of the respective Element  |
|---------|--|---|--|---|
| 1.      | Creation of New 220 kV Bus Section-II at Jam Khambhaliya PS  | 21 months (15/07/2026)  | 7.66   | Element at Sl. 1 can be commissioned separately.  |
| 2.      | Augmentation of transformation capacity at Jam Khambhaliya PS (GIS) by 2x500 MVA, 400/220 kV ICT (5th and 6th) (terminated on New 220 kV bus section-II)                   | 21 months (15/07/2026)  | 26.53  | For Element at Sl. 2, Element at Sl. 1 is pre-required.   |
| 3.      | Augmentation of transformation capacity at Jam Khambhaliya PS (GIS) by 1x500 MVA, 400/220 kV ICT (7th) (terminated on New 220 kV bus section-II)                           | 14/10/2026#   | 13.27  | For Element at Sl. 3, Elements at Sl. 1 is pre-required. Element at Sl. 3 can be commissioned separately subject to commissioning of 400kV bay at Jam Khambhaliya PS for ICT (7th) (refer Note-2).                |
| 4a.     | Implementation of 220 kV GIS line bays at Jam Khambhaliya PS for RE Projects on New 220 kV bus section-II (1 No. for ACME Sun Power Pvt Ltd and 1 no. for Mounting (MRPL)) | MRPL bay: 21 months (15/07/2026)<br>ACME bay: 21 months<br>Juniper Bay: Jun-27 subject to minimum schedule of 21 months from date of award of balance works | 3.83   | Elements at Sl. 1 and 2 are pre-required  |
| 4b.     | Implementation of 220 kV GIS line bays at Jam Khambhaliya PS for RE Projects on New 220 kV bus section-II (1 No. for Juniper Green Energy Pvt Ltd.)                        | Jun-27 subject to minimum schedule of 21 months from date of award of balance works   | 3.83   | Elements at Sl. 1 and 2 are pre-required.   |
| 5.      | Creation of New 220 kV Bus Section at Jam Khambhaliya PS (Section III)   | 21 months (15/07/2026)  | 7.66   | Elements at Sl. 5 to 8 are required to be commissioned simultaneously as their utilization is dependent on each other (subject to commissioning of 400kV bay at Jam Khambhaliya PS for ICT (8th) (refer Note-2)). |
| 6.      | Augmentation of transformation capacity at Jam Khambhaliya PS (GIS) by 1x500 MVA, 400/220 kV ICT (8th) (terminated on New 220 kV bus section-III)                          | 14/10/2026#   | 13.27  |   |
| 7.      | Augmentation of transformation capacity at Jam Khambhaliya PS (GIS) by 1x500 MVA, 400/220 kV (9th) ICT terminated on New 220 kV bus section-III                            | 21 months (15/07/2026)  | 18.84  |   |
| 8.      | Implementation of 220 kV GIS line bays at Jam Khambhaliya PS for Kuvadva 220 kV D/C line   | 21 months (15/07/2026)  | 5.11   |   |

### Note 1:

Termination of the 2x500 MVA ICT s under present scope shall be in the '2' separate dia's which are being developed by POWERGRID for RIL for termination of 400 kV Jani Khambhaliya - Jamnagar Die line. TSP shall implement 400 kV side GIS Duct required for interconnection of ICTS & 6 at 400 kV Jam Khambhaliya PS [length is approx. 350 M. (Actual length shall be finalized based upon final layout)] along with associated equipment as required.

### Note-2:

Matching with SCOD of 400kV bays at Jam Khambhaliya PS (being implemented under "Network Expansion scheme in Gujarat for drawl of about 3.6GW load under Phase-I in Jamnagar area" scheme which is currently under tendering) and subject to minimum implementation schedule of 21 months.

### Note-3:

Earlier schedule was specified as March-26 subject to minimum schedule of 21 months from date of award of balance works. However, considering present status, schedule of 21 months may directly be specified.

# Matching with SCOD of 400kV bays at Jam Khambhaliya PS (being implemented under "Network Expansion in Gujarat for drawl of about 3.6GW load under Phase-I in Jamnagar area" scheme (14.10.2026)."

2. The Central Transmission Utility of India Limited, vide its letter dated 11.11.2024, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.

3. Based on the material available on the record, the Commission vide order dated 21.2.2025 in Petition No. 489/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.

4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **POWERGRID Jam Khambhaliya Transmission Limited** before the Commission can be accessed at the [www.powergrid.in/subsidiaries](http://www.powergrid.in/subsidiaries) or inspected by any person in the Commission's office by following the laid down procedure.

5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **7.3.2025** at the above noted address. The suggestions or objections received after the specified date shall not be considered.

6. The application shall be taken up for the further hearing by the Commission on **11.3.2025**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/  
(Harpreet Singh Pruthi)  
Secretary